GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2852 ANSWERED ON 4TH JANUARY, 2018

USE OF WASTE FROM LANDFILL FOR ROAD CONSTRUCTION

2852. DR. C. GOPALAKRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is true that National Highways Authority of India (NHAI) has signed a MoU with East Delhi Municipal Corporation for use of the entire 130 lakh tonne of segregated waste from the Ghazipur landfill to build the NH-24 highway as first-of-its-kind in the world;
- (b) if so, the details thereof;
- (c) whether NHAI has utilized all the waste from the landfill as promised; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS

(SHRI MANSUKH L.MANDAVIYA)

(a) to (d) Ministry of Urban Development (MoUD), Ministry of Road Transport & Highway (MoRT&H), East Delhi Municipal Corporation (EDMC) and National Highways Authority of India (NHAI) have signed a Memorandum of Agreement (MoA) for using municipal solid waste from Ghazipur landfill site as per the recommendations of the Central Road Research Institute (CRRI) in East Delhi for its highway construction programme on NH-24 Delhi-Meerut Expressway on the trial stretch of 2 km on pilot basis. The work of segregation of waste is at Tender Stage and is yet to be started. It may not be possible to utilize all the waste from the landfill in this pilot project.
